

**Cases of lawlessness, murders and  
subversive activities**

7717. SHRI ARJUN SETHI : Will the Minister of HOME AFFAIRS be pleased to state whether of the growing lawlessness, repeated murders and constant subversive activities in one part of our country, Government are going to ban such organisations or political parties, which are indulging in such nefarious activities, by having fresh legislation ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI K. C. PANT) : Government are determined to end the politics of murder and violence in West Bengal. All possible steps preventive as well as penal, are being taken to restore normal conditions in that State. There is, however, no proposal under consideration, at present, to undertake legislation enabling a ban on political parties indulging in Naxalite-type activities.

**Information series unable to cope with  
Demand for more Publicity**

1718. SHRI ARJUN SETHI : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether our Information Services including the P.I.B. are now unable to meet the demand of the people for more publicity ; and

(b) whether Government are thinking of overhauling or the reorganisation of their Information Services ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI DHARAM BIR SINHA) : (a) No, Sir. Government have no reason to believe that the Information Services are unable to discharge the responsibilities placed on them.

(b) The working of the Information Media is constantly under review with a view to extend their coverage and generally to improve their efficiency.

**Report of Investigation Committee regarding  
Affairs of Prabha Mills, Viramgam (Gujarat)**

7719. SHRI P. M. MEHTA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether the Union Government had

appointed an Investigation Committee to probe into the affairs of the Prabha Mills of Viramgam (Gujarat).

(b) whether the said Committee has submitted its report to the Government ; and

(c) if so, the main features thereof ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) Yes, Sir.

(b) Yes, Sir.

(c) The Committee considers the undertaking is an economically viable unit which is manufacturing round mesh mosquito netting and has recommended that its management should be taken over by Government.

**Closure of Prabha Mills Ltd., Viramgam  
(Gujarat)**

7720. SHRI P. M. MEHTA : Will the Minister of FOREIGN TRADE be pleased to state :

(a) whether nearly 2,000 workers of the Prabha Mills Ltd. of Viramgam, Gujarat are out of employment due of the Prabha Mills Ltd. of Viramgam, since May, 1968 ; and

(b) the action taken or proposed to be taken by Government to re-start the Mills ?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (SHRI A. C. GEORGE) : (a) The mill closed down in November, 1970, affecting about 2,400 workers.

(b) The mill has already been Investigation Committee appointed under the Industries (Development and Regulation) Act and the Committee's report is under examination.

**Expenditure incurred on Chandrachud Inquiry  
Commission into the death of Shri Deendayal  
Upadhyay**

7721. SHRI B. R. SHUKLA : Will the Minister of HOME AFFAIRS be pleased to state the expenditure incurred by Government in connection with the Enquiry conducted by the Chandrachud Commission regarding the death of Shri Deendayal Upadhyay, the Jan Sangh leader ?